

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/375/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Dibrugarh, Assam.

Dated Guwahati the 21st January, 2021.

Sub: **Casual leave.**

Ref:- Your letter No.DJD/197/2021 Dated the 18th January, 2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 21.01.2021 and 22.01.2021 along with station leave permission, with the official vehicle, at your own cost, from the afternoon of 20.01.2021 (after Court hours) till the morning of 25.01.2021. Further, Addl. District & Sessions Judge, Dibrugarh and in his absence Civil Judge cum Assistant Sessions Judge, Dibrugarh and in her absence Chief Judicial Magistrate, Dibrugarh or whoever in charge of the Chief Judicial Magistrate, Dibrugarh shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/376/A, dated 21.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)